

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)

CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16 .11.2023 AT After Court-1 hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/68/2021
NAME OF THE COMPANY	M.S.P. Rama Rao & VBC Industries Ltd
NAME OF THE PETITIONER(S)	IFCI Ltd
NAME OF THE RESPONDENT(S)	M.S.P. Rama Rao & VBC Industries Ltd
UNDER SECTION	95 of IBC

ORDER

Present: Ld. Counsel Mr. VVSN Raju for the Petitioner.

Ld. Counsel Ms. Mano Ranjani for the Respondent.

Ld. Counsel for the Respondent states that there are certain developments in this matter and as informed by her, the Respondents have already been declared as insolvents. Ld. Counsel for the Respondent to file a memo giving an update on this matter. **Matter is adjourned to 07.12.2023.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)